

scheme. In the case of MRTP/FERA companies, the scheme will be available to both Appendix-I as well as non-Appendix-I items.

This scheme is in addition to, and not a substitution of, the facilities already available under any existing scheme.

A detailed press Note will be issued by the Department of Industrial Development explaining the scheme and procedures to be followed.

Government hope that this scheme will contribute to the best utilisation of existing investment in plant, machinery and equipment and thereby maximise industrial production during the 7th Plan Period.

MR. CHAIRMAN : Next Item—Calling Attention stands postponed.

12.20 hrs.

ELECTIONS TO COMMITTEES

[English]

(i) Estimates Committee

Motion to elect thirty members

SHRI SHANTA RAM NAIK (Panaji) :
I beg to move :

“That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989.”

MR. CHAIRMAN : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989.”

The motion was adopted

(ii) Public Accounts Committee

(a) Motion to Elect fifteen members from Lok Sabha

SHRI AMAL DATTA (Diamond Harbour) : I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as a members of the Committee on Public Accounts for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989.”

MR. CHAIRMAN : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989.”

The motion was adopted

(b) Motion to recommend to Rajya Sabha to nominate Seven members

SHRI AMAL DATTA : I beg to move :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1988 and ending on the 30th April, 1989, and do communicate to this House the name of the members so nominated by Rajya Sabha.”

MR. CHAIRMAN : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1988 and ending on the 30th